

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.40/2020 in OA No.3614/2019**

**New Delhi, this the 24<sup>th</sup> Day of January, 2020**

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)  
Hon'ble Ms. Aradhana Johri, Member (A)**



Smt. Sonia Devi, Aged about 43 years  
 Group 'D', W/o Late Brij Ratan  
 Working as Skilled Support Staff  
 IARI, Pusa, New Delhi  
 R/o Quarter No.215(N) Type-I  
 Janak Vihar, New Delhi-12. ....Applicant

(By Advocate: Shri R.K. Shukla)

Vs.

1. Dr. A.K. Singh, Director/Acting  
 IARI Pusa, New Delhi.
  
2. Ms. Kamna Tandon  
 Senior Administrative Officer  
 Awas Anubhag, iARI  
 Pusa, New Delhi. ....Respondents

**Order (Oral)**

**Hon'ble Justice Vijay Lakshmi, M(J)**

Learned counsel for the applicant prays that he should be permitted to withdraw this Contempt Petition with liberty to file a miscellaneous application.

2. In view of above, the Contempt Petition is dismissed as withdrawn with liberty as aforesaid. Notices are discharged.



**(Aradhana Johri)**  
**Member(A)**

**(Justice Vijay Lakshmi)**  
**Member(J)**

/vb/